

Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.4267/2021 (CPSW No. 138/2011)

Monday, this the 24th day of May, 2021

(Through Video Conferencing)

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. Tarun Shridhar, Member (A)

Ezabir Ali Aged about 44 years D/o Ali Mohammad Mir R/o Panderathan, Srinagar Kashmir.

.. Petitioner

(Mr. Reyaz Jan, Senior Advocate assisted by Mr. Taha Khalil, Advocate)

VERSUS

- 1. Mr. Yaddullah Commissioner/Secretary to Government Rural Development Department J&K Civil Secretariat Jammu/Srinagar.
- 2. Mr. Jahangir Mir Director Rural Development Department Kashmir, Lalmandi, Srinagar.
- 3. Syed Iftikharul Bari
 Director
 Rural Sanitation Department
 J&K Government, Gogjibagh
 Srinagar/House No.43, Sector 1



Sanjay Nagar, Behind Gurudwara Jammu.

4. Mr. M.S. Bhat Deputy Director Rural Sanitation Department Gogjibagh, Srinagar.

...Respondents

(Mr. Rajesh Thappa, Deputy Advocate General)

ORDER (ORAL)

Mr. Justice L. Narasimha Reddy:

Mr. Reyaz Jan, learned senior counsel for petitioner submits that nothing remains to be decided in the CPSW (renumbered as TA No. 4267/2021) on account of the developments that have taken place during its pendency.

2. We, therefore, dismiss the CPSW as infructuous. There shall be no order as to costs.

(Tarun Shridhar) Member (A)

(Justice L. Narasimha Reddy) Chairman

May 24, 2021 /sunil/jyoti/neha/sd/